

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 103  
CA No. 33/425/JPR/2020  
In  
CP No. 195/241(1)/JPR/2019  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mr. Shanti Lal Maroo**

**...Petitioner**

**Versus**

**M/s American International Health Management Ltd. & Ors.**

**...Respondents**

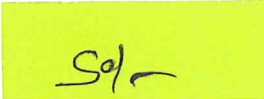
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

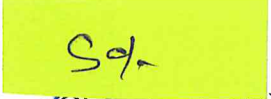
**Present Through Video Conferencing: -**

For the Petitioner	:	Amol Vyas, Adv. Prabhansh Sharma, Adv.
For the Respondent	:	Anuroop Singhi, Adv. Aditya Vijay, Adv.

**ORDER**

List the matter on 24.07.2024.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

July 01, 2024